

(c) and (d) The Foundation has been asked by Delhi Administration to expedite issue of 'No dues certificates.'

Increasing Production of Pulses Under Revised 20 Point Programme

1174. MISS SAROJ KHAPARDE : Will the Minister of AGRICULTURE be pleased to state :

(a) what special efforts have been made by each State and Union Territory under the Revised 20-Point Programme for increasing production of pulses and vegetable oil seeds;

(b) if so, with what results ; and

(c) what is the plan for increasing production of pulses/vegetable oil seeds for the remaining period of Sixth Five Year Plan in this regard in each State and Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) To operationalise the action programme, Statewise specific strategies for accelerating production of oilseeds and pulses were identified. Besides, efforts were further intensified in the case of Special Project on Groundnut in Gujarat and Soyabean in Madhya Pradesh, bringing larger area under rabi/summer groundnut, toria, sunflower and summer moong, large scale distribution of seed minikits. In addition, steps for more effective implementation and monitoring of the Centrally Sponsored Schemes for the Development of Oilseeds and Pulses were taken with emphasis on improved seed distribution and plant protection cover.

(b) The production of oilseeds during 1981-82 touched a record level of 120.7 lakh tonnes, showing an increase of 27.0 lakh tonnes over 1980-81. Similarly, production of pulses was 114 lakh tonnes in 1981-82 against 106 lakh tonnes in 1980-81.

(c) The efforts initiated under the 20-Point Programme during 1982 are being

further intensified so as to achieve the production targets of 130 lakh tonnes of oilseeds and 145 lakh tonnes of pulses by the end of the Sixth Plan.

1175. [Transferred to the 10th May, 1983]

Central Rural Reconstruction Projects in States

1176. SHRI VISHVAJIT PRITHVIJIT SINGH : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether the Central Government have completed any rural reconstruction projects through the State Governments; and

(b) if so, the Stages where such projects have been completed during the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA):

(a) and (b) The major programmes of the Ministry of Rural Development are of a continuing nature. As such, the question of their completion by any State Government does not arise.

Assistance to Shipping Companies

1177. SHRI VISHVAJIT PRITHVIJIT SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Government have recently announced the package of assistance to shipping companies ;

(b) if so, what are the details thereof and what are the problems being faced by the shipping industry ;

(c) whether Government have booked certain orders for export of ships to foreign countries ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) Yes.

(b) The freight/charter earnings of Indian Shipping Companies have come down considerably due to world-wide recession in the shipping industry. As a result Indian Shipping Companies are facing severe cash-flow problems, and also finding it difficult to meet their capital requirements. The Government have recently issued guidelines for extending the following measures of financial relief to the shipping companies affected by the crisis:—

(1) The amount due for payment to SDFC in 1981-82 including the amount already rescheduled under Government approval in the earlier shipping crisis, may be rescheduled depending upon the merits of each case. This reschedulement will be made under the guidelines issued *vide* this Ministry's letter No. SW/MSD(60/79-MD, dated 10th November 1981. The repayment of the rescheduled amount will be made in five equal instalments the first be coming due in 1983-84 and the last in 1987-88. It will carry an interest of 7.5% per annum.

(2) The amount due for payment to SDFC in 1982-83 may be rescheduled and the range of reschedulement determined on the merits on each case. The repayment of the rescheduled amount will be made in two instalments during 1984-85 and 1985-86 with a moratorium of one year during 1983-84.

(3) The rate of interest payable on the rescheduled amount mentioned in para 2 above will be decided separately and Government orders will issue later.

(4) SDFC may give rupee back-up assistance against foreign acquisitions to meet the payments to foreign yards against yard credits in respect of new constructions guaranteed by the SDFC upto 31-3-1985.

(5) If the banks agree to grant re-schedulement of principal and interest on SAFAUNS loans, SDFC may agree

to extend guarantee for the period the banks agree to grant such reschedulement.

(6) Debt equity norm of 6:1 may be relaxed till 31-3-85 so that the companies have reasonable time to restore their financial health and bring their debt equity ratio down to the stipulated level. Debt asset ratio of 1:1 may also be relaxed till 31-3-1985.

(7) Moratorium to the shipping companies on the payment of interest may be granted upto the delivery of vessels under construction in Indian Shipyards—the interest so funded to be paid by the shipping companies to the SDFC in three years from the date of delivery of the vessel in addition to other payments on account of principal and interest ; the funded interest will carry the normal rate of interest. This facility will also be available in respect of ships which are already under construction.

(c) and (d) The Public Sector Shipyards *viz.* Hindustan Shipyard Limited, Garden Reach Shipbuilders & Engineers and the Cochin Shipyard Ltd. have not booked any order for export of ships. Department of Defence Production have informed that Mazagon Docks Ltd. have contracted for supply of 10 launches to Mozambique. The total value of the contract is Rs. 4,65,96,00.

Indo-Nepal Joint Industrial Committee

1178. SHRIMATI MAIMOONA SULTAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a Joint Industrial Committee was proposed to be constituted between India and Nepal ; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

(b) During the visit of the Nepalese Industrial Delegation in September, 1982